GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.2064 TO BE ANSWERED ON 09.03.2016

SUBSIDY ON EDUCATION LOAN

2064. SHRI RAJESHBHAI CHUDASAMA: SHRI B. SRIRAMULU: SHRI VISHNU DAYAL RAM:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has launched any schemes to provide subsidy on educational loan for overseas studies to the students of minority communities;
- (b) if so, the details thereof including the criteria for selection of beneficiaries and the implementing agencies designated for the purpose;
- (c) the number of applications received under the schemes during the last three years and the current year, State/Union Territory-wise;
- (d) the funds allocated and released for the purpose and the number of students benefitted during the above period;
- (e) whether the Government proposes to enhance the loan amount and if so, the details thereof; and
- (f) the other steps being taken by the Government for the welfare of the students from minority communities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) Yes, Madam. The Ministry of Minority Affairs has operationalized the scheme of "Padho Pardesh – Interest Subsidy on Educational Loans for Overseas Studies" in 2014-15, under which interest subsidy is provided on educational loans for overseas studies to minority students for approved courses at Masters, M.Phil.and Ph.D. level. The claims for interest subsidy on the educational loans availed from 1st April, 2013 have been covered under the scheme.

- (b) The eligibility criteria for selection of beneficiaries are as follows:
 - (i) The student should have secured admission in the approved courses at Masters, M/.Phil. or Ph.D. level abroad as per guidelines.
 - (ii) He/ She should have availed loan from a scheduled bank under the Education Loan Scheme of the Indian Bank's Association (IBA) for the purpose.
 - (iii) Total income from all sources of the employed or his/her parents/guardians in case of unemployed candidate, should not exceed Rs.6.00 lakh per annum.

This is a 100% Central Sector Scheme implemented by the Ministry of Minority Affairs through a Nodal Bank i.e. Canara Bank. Student can avail educational loan from the existing Educational Loan Scheme of any of the member bank of Indian Banks' Association (IBA) and claim the interest subsidy through their respective bank.

(c) The State/Union Territory-wise details of claims received for interest subsidy from the banks of various States/ UTs since operationalization of the scheme including the current year are at **Annexure**.

(d) The funds allocated, released and the number of students benefitted since operationalization of the scheme are as under:

					(Rs. in crore)	
2014-15			2015-16 as on 29.02.2016			
Funds allocated	Funds released	Benefitted students	Funds allocated	Funds released	Benefitted students	
4.00	3.50	573	4.19	4.00	770	

- (e) No, Madam.
- (f) Apart from the above, the Ministry also implements Pre-matric Scholarship Scheme (from Class I to X); Post matric Scholarship Scheme (from Class XI to Ph.D. level); Merit-cum-Means based Scholarship Scheme (for technical and professional courses); and Maulana Azad National Fellowship for the educational empowerment of minority students across the country. In addition, Maulana Azad Education Foundation, an autonomous body under the Ministry, also implements "Maulana Azad National Scholarship for Meritorious Girls", an exclusive scheme for scholarship to minority girls studying in class XI and XII.

Statement referred to the reply to parts (c) for Lok Sabha Unstarred Question No. 2064 to be answered on 09.03.2016 raised by Shri Rajeshbhai Chudasama, Shri B. Sriramulu, Shri Vishnu Dayal Ram regarding Subsidy on Education Loan.

		2012-13	2013-14*	2014-15*	2015-16
SI No	STATE		Number of	Number of	Number of
1	ANDHRA PRADESH	_	35	98	192
2	ASSAM		4	7	21
3	BIHAR		1	4	12
4	CHANDIGARH		1	8	10
5	CHHATTISGARH		1	3	6
6	DADRA AND NAGAR		0	1	0
7	DELHI		1	4	26
8	GOA		0	3	17
9	GUJARAT		3	22	86
10	HARYANA		2	19	30
11	JAMMU & KASHMIR	Jed	8	27	94
12	JHARKHAND	Scheme was not launched	0	1	3
13	KARNATAKA		26	88	291
14	KERALA	s no	159	459	1254
15	MADHYA PRADESH	Na	8	30	130
16	MAHARASHTRA	eme	18	58	223
17	MEGHALAYA	Sche	0	5	15
18	MANIPUR		4	1	0
19	MIZORAM		3	1	3
20	PUDUCHERRY		5	6	12
21	PUNJAB		22	117	188
22	RAJASTHAN		3	10	32
23	TAMIL NADU		49	89	267
24	TELANGANA		1	3	199
25	UTTAR PRADESH		7	16	46
26	UTTARAKHAND		2	4	16
27	WEST BENGAL		1	5	12
	Grand Total		364	1089	3185

Statement showing State/Union Territory-wise number of claims received by Canara Bank from banks of various States/UTs since operationalization of the scheme including the current year:

* Scheme was operationalized in 2014-15. The claims for interest subsidy on the educational loans availed from 1st April, 2013 have been covered under the scheme.